

F.No. A-15012/1/2016-Ad.VI  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Direct Taxes)

New Delhi, the 27<sup>th</sup> June, 2016

**ORDER NO. 126 OF 2016**

On return from Deputation, the following officers are, hereby, posted as Additional Commissioner of Income Tax (OSD)/ Joint Commissioner of Income Tax (OSD) in the Principal CCIT Region indicated hereunder, in terms of Para 4.7 (iii) of the Transfer Placement Guidelines, with effect from the date of their reporting back to the Board till further formal postings are decided and until further orders :-

SL. NO.	CODE NO.	NAME OF THE OFFICER & DESIGNATION	FROM	PR. CCIT REGION TO	DATE OF JOINING
1.	02005	Shri B.L. Guruprasad, Addl. CIT	On Return from Deputation	Addl. CIT (OSD), Bangalore	27.05.2016 (F.N.)
2.	02529A	Shri R.K. Sharma, Addl. CIT	On Return from Deputation	Addl. CIT (OSD), Delhi	13.05.2016 (A.N.)
3.	02043	Shri Santosh Kumar, Addl. CIT	On Return from Deputation	Addl. CIT (OSD), Delhi	17.06.2016 (A.N.)
4.	07027	Shri Prashant Kumar Mishra, JCIT	On Return from Deputation	Joint CIT (OSD), Bhopal	01.06.2016 (A.N.)

2. During the period of their postings as Addl. CIT (OSD)/ JCIT (OSD), the salary and other allowances in respect of these officers shall be drawn and disbursed by the Principal CCIT mentioned against their names.

  
(Brij Mohan)

Under Secretary to the Government of India  
Tel. 011-2309-5474

**Copy to:-**

1. Officers concerned.
2. Principal CCIT, Karnataka & Goa/ MP & Chhattisgarh/ Delhi Regions.
3. All Principal Chief Commissioners/Principal Directors General of Income Tax.
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o Principal CCIT concerned
6. PSs to FM / MOS (Finance) / Secretary (Revenue) / Chairman, CBDT / Members, CBDT / JS (Admn.) CBDT / J.S. (Rev.).
7. Adviser to FM.
8. U.S. [ Ad.VI (A) ] / U.S. [ DT (Per.) ], CBDT
9. Hindi Section for Hindi version.
10. Secretary General, IRS Association/ ITGOA/ Income Tax Employees Federation (ITEF) / All India Income Tax SC & ST Employees Welfare Association.
11. Web Manager for hosting this order on the [www.irs-officersonline.gov.in](http://www.irs-officersonline.gov.in) and [www.incometax.gov.in](http://www.incometax.gov.in) website.
12. Commissioner of Income Tax (Media & TP) and Official Spokesperson, CBDT, North Block, New Delhi.
13. Database Cell, CBDT, Jhandewalan Extension, New Delhi.

  
(Brij Mohan)

Under Secretary to the Government of India  
Tel. 011-2309-5474